



**C. RAMASUBRAMANIAM**

COMPANY SECRETARY IN PRACTICE &  
INSOLVENCY PROFESSIONAL

**FORM B  
PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)  
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF IMPEL HEALTH CARE PRIVATE  
LIMITED**

| Sl. No. | PARTICULARS                                                                        | DETAILS                                                                                                                        |
|---------|------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------|
| 1.      | Name of corporate debtor                                                           | IMPEL HEALTH CARE PRIVATE LIMITED                                                                                              |
| 2.      | Date of incorporation of corporate debtor                                          | 23/01/2008                                                                                                                     |
| 3.      | Authority under which corporate debtor is incorporated /registered                 | RoC-Chennai                                                                                                                    |
| 4.      | Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | U24230TN2008PTC066162                                                                                                          |
| 5.      | Address of the registered office and principal office (if any) of corporate debtor | PLOT NO. 54, TNHB, NOLAMBUR, HIG PHASE II SCHEME, 3RD MAIN ROAD, NOLAMBUR, AMBATTUR TALUK, CHENNAI-600095                      |
| 6.      | Date of closure of Insolvency Resolution Process                                   | 24/03/2020                                                                                                                     |
| 7.      | Liquidation commencement date of corporate debtor                                  | 27/01/2021 [Order received on 03/02/2021]                                                                                      |
| 8.      | Name and registration number of the insolvency professional acting as liquidator   | <b>CHANDRAMOULI RAMASUBRAMANIAM<br/>(C RAMASUBRAMANIAM)</b><br><b>IBBI/IPA-002/IP-N00052/2016-17/10096</b>                     |
| 9.      | Address and e-mail of the liquidator, as registered with the Board                 | 'RAJI' 3B1, 3rd floor, Gaiety Palace, No.1L, Blackers Road, Mount Road, Chennai, Tamil Nadu - 600002.<br><br>fcs.rms@gmail.com |
| 10.     | Address and e-mail to be used for correspondence with the liquidator               | 'RAJI' 3B1, 3rd floor, Gaiety Palace, No.1L, Blackers Road, Mount Road, Chennai, Tamil Nadu - 600002.<br><br>fcs.rms@gmail.com |
| 11.     | Last date for submission of claims                                                 | 05/03/2021                                                                                                                     |



'Raji', 3B1, 3rd Floor, Gaiety Palace, No. 1L, Blackers Road, Mount Road, Chennai - 600 002

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Notice is hereby given that the National Company Law Tribunal Chennai Bench has ordered the commencement of liquidation of the **IMPEL HEALTH CARE PRIVATE LIMITED** on 27/01/2021[Order received on 03/02/2021]

The stakeholders of **IMPEL HEALTH CARE PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **05<sup>th</sup> March, 2021** to the liquidator at the address mentioned against Serial No. 09.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and Signature of Liquidator

**CHANDRAMOULI RAMASUBRAMANIAM**  
(C RAMASUBRAMANIAM)

Date: 04.02.2021

Place: Chennai.

C. RAMASUBRAMANIAM, INSOLVENCY PROFESSIONAL

IP No. IBBI/IPA-002/IP-N00052/2016-17/10096

'RAJI' 3B1, 3rd Floor, Gaiety Palace,

No. 1L - Blackers Road, Mount Road, Chennai - 600 002.

GST No. 33AFGPC8189P1ZV

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